

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 252**  
TO BE ANSWERED ON 26.04.2016

**Reserved Forest Land**

252. SHRI RAJAN VICHARE:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the total reserved forest land in the country, State/UT-wise;
- (b) whether it is true that most of the Government's Organizations apart from private developers and industrialists are in illegal possession of reserved forest land and if so, the details thereof, State-wise;
- (c) the steps being taken by the Government to get reserved forest land vacated by the illegal occupants?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

- (a) As per the India State of Forest Report 2015 by Forest Survey of India, State/UT wise details of Reserved Forest area are enclosed in Annexure-1.
- (b) No such report that most of the Government's Organizations apart from private developers and industrialists are in illegal possession of reserved forest land has come to notice of the Ministry. However, the State/UT-wise details of the forest area under encroachments in the country are given in Annexure-II.
- (c) Protection and Management of Forests is primarily the responsibility of the concerned State/UT Government and therefore the action to remove encroachment is taken as per the provisions of various acts such as Indian Forest Act, 1927; Wildlife Protection Act, 1972 and other acts, rules & regulations framed by the States. The Ministry supplements the efforts of the States/UTs in protection and management of forests through Centrally Sponsored Scheme namely Intensification of Forest Management Scheme (IFMS). Various measures such as setting up of check posts, barriers, use of modern technology, improved mobility to the field staff by providing vehicles for patrolling, survey and demarcation of forest areas and construction of boundary pillars are supported by the Ministry under this scheme.

**Annexure-I**

**ANNEXURE REFERRED TO IN PARTS (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 252 BY SHRI RAJAN VICHARE REGARDING “RESERVED FOREST LAND” DUE FOR REPLY ON 26.04.2016**

<b>S. No.</b>	<b>Name of States / UTs</b>	<b>Reserved Forest Area (in Sq.km)</b>
1	Andhra Pradesh	31959
2	Bihar	693
3	Chhattisgarh	25782
4	Gujarat	14373
5	Goa	253
6	Haryana	249
7	Himachal Pradesh	1898
8	Jharkhand	4387
9	Jammu & Kashmir	17643
10	Karnataka	28690
11	Kerala	11309
12	Madhya Pradesh	61886
13	Maharashtra	49546
14	Odisha	26329
15	Punjab	44
16	Rajasthan	12475
17	Tamil Nadu	20293
18	Telangana	20353
19	Uttar Pradesh	12071
20	Uttarakhand	26547
21	West Bengal	7054
22	Arunachal Pradesh	10589
23	Assam	17864
24	Manipur	1467
25	Meghalaya	1113
26	Mizoram	4483
27	Nagaland	86
28	Sikkim	5452
29	Tripura	4175
30	A & N Islands	5613
31	Chandigarh	32
32	D&N Haveli	199
33	Daman & Diu	0
34	Lakshadweep	0
35	Delhi	78
36	Puducherry	0
	<b>TOTAL</b>	<b>4,24,985</b>

**Annexure-II****ANNEXURE REFERRED TO IN PARTS (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 252 BY SHRI RAJAN VICHARE REGARDING “RESERVED FOREST LAND” DUE FOR REPLY ON 26.04.2016**

<b>S. No.</b>	<b>Name of States/UTs</b>	<b>Area of Encroachment (in ha.)</b>	<b>As on Date</b>
1	Andhra Pradesh	40561.96	05.12.2014
2	Bihar	356.00	16.02.2013
3	Chhattisgarh	118494.60	07.03.2011
4	Gujarat	34791.00	19.03.2011
5	Goa	Nil	25.02.2013
6	Haryana	184.63	20.07.2011
7	Himachal Pradesh	4600.00	21.08.2012
8	Jharkhand	27360.21	31.07.2012
9	Jammu & Kashmir	14 345.02	13.02.2014
10	Karnataka	81 776.80	16.07.2014
11	Kerala	41063.30	27.02.2012
12	Madhya Pradesh	552570.46	03.09.2015
13	Maharashtra	183171.80	09.08.2011
14	Odisha	78505.08	22.07.2011
15	Punjab	7404.00	31.01.2011
16	Rajasthan	31659.53	31.03.2011
17	Tamil Nadu	15142	16.07.2014
18	Telangana	183465.00	18.07.2014
19	Uttar Pradesh	26831.10	15.02.2013
20	Uttarakhand	9656.73	11.02.2014
21	West Bengal	12660.97	31.03.2010
22	Arunachal Pradesh	58626.57	31.07.2014
23	Assam	317215.39	17.03.2015
24	Manipur	1918.37	10.04.2012
25	Meghalaya	9378.00	12.03.2011
26	Mizoram	29933.12	08.04.2011
27	Nagaland	8721.86	26.07.2011
28	Sikkim	3232.87	13.03.2012
29	Tripura	6.77	08.08.2014
30	A & N Islands	4379.36	02.01.2014
31	Chandigarh	14.00	11.03.2011
32	D&N Haveli	614.40	31.03.2013
33	Daman & Diu	87.83	28.09.2010
34	Lakshadweep	Nil	28.08.2010
35	Delhi	629.51	11.04.2012
36	Puducherry	Nil	21.10.2010
	<b>TOTAL</b>	<b>18,99,358.24</b>	

